

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy
of the order
dt. 21.8.01
given to the
both counsel

Fatra
31/8

Princ
31/8
S.O

Order dt. 27.8.01
may please be
seen.

for orders.
Fatra
20/9

Free copy of
the order
dt. 21.9.01 given
to the both
counsel.

Fatra
28/9

Officer (Language) has ever been terminated. Learned
SSC wants four weeks time to obtain the above
information and file memo. In view of this the
matter is released from part heard. This may be
listed under ORDERS on 21.9.2001. Copy of this order
to both sides.

J. N. Jayaram
vice-Chairman
27/9/2001
Member (Judicial)

Order dated 21.9.2001

Heard Shri S.N. Mishra, learned Counsel
for the petitioner and Shri ~~and~~ Arun Bose, learned
Sr. St. Counsel. This matter was fixed to this
date under the heading Order to enable
Shri Bose to file certain information.
Accordingly he has filed letter dated
20.9.2001 from the Eastern Regional
Language centre as also order dated
5.9.2001, copies of which have been shown
to Shri Mishra. with the consent of both
sides O.A. is taken up for final
disposal. Shri Mishra submits that
in view of documents filed, the O.A. has
become infructuous. Accordingly
the O.A. is disposed of for having
become infructuous. No costs.

S. Jayaram
Vice-Chairman
27/9/2001

Member(s)